

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013**

**Dated : 29<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.  
Versus  
Gujarat Electricity Regulatory  
Commission & Ors.**

**..... Appellant(s)**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan**

**Counsel for the Respondent(s):**

**Mr. Vikas Singh, Sr. Adv.  
Mr. Hemant Sahai  
Mr. S. Venkatesh for R.20 & 26**

**Mr. Amit Kapur  
Ms. Poonam Verma and  
Mr. Gaurav Dudiya for R. 76**

**Mr. Tejas Shah for R.57 & 60  
Mr. Rajeev Kumar for R.40, 57 & 60  
Mr. M. Andrabi for R.71  
Mr. N. Kanungo for R.50  
Mr. Aniket Prasoon  
Mr. Mandakini Ghosh for R.9  
Mr. Ashish Gupta for R.55**

**Mr. Piyush Joshi &  
Mr. Anuj Gupta for R. 57  
Mr. Buddy A. Ranganadhan for R. 7  
Mr. Marfatia for R. 22, 26, 29, 67  
and 78**

**Mr. Anirban Bhattacharya for R.12, 21,  
30 & 47**

**Mr. Gaurav S. Mathur for R. 11, 15, 19,  
61, 69**

**Mr. Shekhar P. Jha for R.77**

**Ms. Manisha T. Karia**

**Mr. S.M. Sharma for R.39**

**Mr. Rupesh Kumar**

**Mr. Pravesh B for R.73**

**Mr. Shamik Bhatt for R. 40**

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **03.02.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**  
ts/vs

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**